

lakhs was provided to Orissa from 1971 upto 1985-86 towards setting up of retail outlets and for rehabilitation of the wholesale consumer stores. Under the scheme of assistance for rural consumer activities, an amount of Rs. 120.85 lakhs was provided to the village societies in Orissa for undertaking consumer business during 1978-79 to 1985-86.

Meeting of Standing Committee of National Integration Council on Communal Disturbances

895. SHRI INDRAJIT GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is proposed to convene a meeting of the Standing Committee of the National Integration Council to discuss the communal situation developing in certain States as is seen from the disturbances which took place there during the recent months and to suggest a solution to the problem ;

(b) if so, when such a meeting is proposed to be convened ; and

(c) what other steps are proposed to be taken by Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). The question of convening a meeting of the Standing Committee of the National Integration Council is under consideration. However, the National Integration Council has been convened on 12-9-86 to consider the former Prime Minister's 15-Point Programme for Welfare of Minority.

Assistance to Kerala for Strengthening PDS

896. SHRI T. BASHEER : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have received any request from State Government of Kerala for financial assistance for strengthening of public distribution system by opening more retail outlets etc. ; and

(b) if so, action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : (a) No, Sir.

(b) Does not arise.

Cases of Eve-Testing, Molestation and Rape in Delhi

897. SHRI SURESH KURUP : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases of eve-teasing, molestation and rape reported in Delhi during January to June, 1986 ;

(b) the number of cases registered ; and

(c) the number of people arrested in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). The number of cases of eve-teasing, molestation and rape reported/registered and persons arrested during January to June, 1986, are shown below :

Crime Head	Cases reported/ registered.	Persons arrested.
Eve-teasing	1396	2235
Molestation	47	57
Rape	62	77